

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No205
CP(IB)/198(AHM)2021

Proceedings under Section 9 IBC

IN THE MATTER OF:

Ms.Bhumisha Shah Sole Proprietor of Candida Bio Aqua
Solutions
V/s
West Coast Frozen Foods Pvt Ltd

.....Applicant

.....Respondent

Order delivered on ..27/09/2022

Coram:

Dr.Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Noopur Dalal, Adv.
For the Respondent : Mr. Jay Kansara, Adv. & Ms. Nisha Ojha, Adv.

ORDER

Matter is substantially heard. Learned Counsel for both the sides are at liberty to file written submissions not more three pages within ten days, along with the copies of judgments relied upon and the same be exchanged on the next date of hearing.

List on 14.10.2022.

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**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

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**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**